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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 551 of 2006

Jabalpur, this the 10th day of August, 2006

Hon'ble Mr. A.K. Gaur, Judicial Member

Suresh Kumar Dagor,
S/o. Shri Harish Chandra Dagor,
About about 48 years,
R/o. Rly. Qr. No. RB-IV-406/2,
Near Collectorate Office,
Jabalpur.

Applicant

(By Advocate – Shri S. Paul)

V e r s u s

1. Union of India,
Through it's General Manager,
West Central Railway,
Indira Market, Jabalpur.

2. General Manager,
West Central Railway,
Indira Market, Jabalpur.

3. The Chief Personnel Officer,
West Central Railway Zone,
Jabalpur.

Respondents

**(By Advocate – Shri M.N. Banerjee, Standing counsel for the
Railways)**

O R D E R (Oral)

The learned counsel for the applicant Shri Paul stated that the grievances of the applicant would be redressed in case direction is issued to the respondent to consider and decide the pending representation of the applicant within a specified period of time.

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2. Having heard learned counsel for the applicant and Shri M.N. Banerjee, Standing counsel for the Railways appearing for the respondents, I am of the view that direction can be issued to the competent authority for deciding the pending representation Annexure A-6 dated 1.8.2006. Accordingly, I direct the competent authority to consider and decide the said representation of the applicant by a reasoned and speaking order before passing the order for appointing an enquiry officer in the matter. Be it noted that I have not expressed any opinion on the merits of the case. Copy of this order and the OA may be given to the learned counsel for the respondents Shri M.N. Banerjee. It will be open to the applicant to approach the Tribunal by filing a fresh OA in case he is not satisfied with the order passed by the competent authority.

3. In view of the aforesaid the Original Application is disposed of at the admission stage itself.

A.K. Gaur
 (A.K. Gaur)
 Judicial Member

“SA”

प्राप्तांकन सं. ओ/न्या..... जवलपुर, दि.....
 पत्रिलिपि आले दिन:—
 (1) नायिक, उच्च व्यवायालय न्यू एस्टेट्स इंडिया, जवलपुर
 (2) आवेदक श्री/महिला/कु..... के काउंसल
 (3) प्रत्यक्षी श्री/महिला/कु..... के काउंसल
 (4) विधायक, लोकसभा, जवलपुर न्यायालयीठ
 सूचना एवं आवश्यक कार्यपादी हेतु

S. Paul
M. N. Banerjee
A. K. Gaur
11.8.06.

ISSUED
 ON 11.8.06
AM